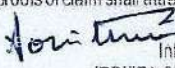


FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF WEEXCEL TECHNOLOGIES PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	WEEXCEL TECHNOLOGIES PRIVATE LIMITED
2. Date of incorporation of corporate debtor	27.07.2012
3. Authority under which corporate debtor is incorporated / registered	ROC KOL
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200WB2012PTC184126
5. Address of the registered office and principal office (if any) of corporate debtor	50, Chowringhee Road, HISCO House, 10th Floor, Unit No. 3, Kolkata 700071, West Bengal, India.
6. Insolvency commencement date in respect of corporate debtor	04.09.2019 being date of order by NCLT Kolkata. Date of download of order 10.09.2019
7. Estimated date of closure of insolvency resolution process	02.03.2020 (180 days from insolvency commencement date, i.e., 04.09.2019)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Soumitra Bose IBBI/PA-02/N00793/2019-2020/12486
9. Address and e-mail of the interim resolution professional, as registered with the Board	10/D/1, Ho Chi Minh Sarani, Kolkata 700071, West Bengal. s_bhose@hotmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Shantiniketan Building 1st Floor, Room No.7, 8, Cernac Street, Kolkata 700017. s_bhose@hotmail.com
11. Last date for submission of claims	24.09.2019 (14 days from date of download of Order by IRP).
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Website: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the WEEXCEL TECHNOLOGIES PRIVATE LIMITED on 04.09.2019.</p> <p>The creditors of WEEXCEL TECHNOLOGIES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 24.09.2019 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.</p> <p>Date : 12.09.2019 Place : KOLKATA</p> <p style="text-align: right;">  Soumitra Bose Interim Resolution Professional IBBI/PA-02/N00793/2019-2020/12486 </p>	